

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:723
ANSWERED ON:24.07.2015
Burn Treatment Unit
P. Shri Nagarajan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the hospitals where separate burn units have been set up in the country, State/UT-wise;
- (b) whether the Government proposes to set up a separate burn treatment unit in all hospitals across the country, if so, the details thereof, State/UT-wise;
- (c) the funds earmarked allocated, and spent to establish such units during the last three years and the current year, State/UT-wise; and
- (d) the time by which the said units are likely to be set up in all the hospitals in the country?

Answer

(a) to (d) Since 'Health' is a State subject, no such information is maintained centrally. However, the Ministry of Health & Family Welfare has initiated a "Pilot Programme for Prevention of Burn Injuries" (PPPBI) during the year 2010 with a total budget of Rs. 29 crore. The programme was initiated in the following three Medical Colleges and six Districts Hospitals of 3 States:

1. Haryana: (i) Post Graduate Institute of Medical Sciences Rohtak; (ii) General Hospital, Gurgaon and (iii) Civil Hospital, Panipat.
2. Himachal Pradesh: (i) Dr. Rajendra Prasad Medical College, Tanda at Kangra, (ii) District Hospital, Hamirpur and (iii) Zonal Hospital, Mandi.
3. Assam: (i) Guwahati Medical College; (ii) District Hospital, Nagaon and (iii) District Hospital, Dhubri.

The continuation of the pilot programme under the 12th Plan has been approved as a Scheme of "National Programme for Prevention and Management on Burn Injuries (NPPMBI)". The Scheme has two components namely (i) Medical Colleges and (ii) District Hospital. Under the 12th Five Year Plan, it has been decided to establish 67 burn units in the State Government Medical Colleges and 19 burn units in the District Hospitals.

During the 12th Five Year Plan, 21 Medical Colleges and 8 District Hospitals have been approved for establishing burn units as on date, the details of which are at Annexure-I.

The details of funds released during the last three years are given at Annexure II.